

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 136
(IB)-168(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Mehak Realtech Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.

Order delivered on 03.02.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner:

Mr. Atul Sharma, Mr. Vikram Babbar,
Mr. Shashank K. Lal, Mr.

Aditya Vashisht, Advs. for EARCL

For the Respondents

:

Mr. Sumant Batra, Adv. with Ms. Niharika
Sharma, Adv. for RP

ORDER

For order see, CP No. (IB)-1038(PB)/2018.

03.02.2020
Aarti Makker